



**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

**Hearing by Video Conferencing**

Contempt Petition No. 060/00032/2020 in  
**O.A. No.060/00630/2019**

Chandigarh, this the 05<sup>th</sup> of January, 2021

**HON'BLE MR. SURESH KUMAR MONGA, MEMBER (J)**

(On video conference from Central Administrative Tribunal, Chandigarh Bench, Chandigarh)

**HON'BLE MR. RAKESH KUMAR GUPTA, MEMBER (A)**

(On video conference from Central Administrative Tribunal, Bangalore Bench, Bangalore)

1. Om Prakash Kumar aged 31 years, S/o Shri Shaelesh Kumar Singh R/o Village Mahmadpur Barsima, P.O. Shalehpur, District Nalanda- Bihar – Pin Code – 801306. (Sr. No. 12 in O.A. No. 630/2019)
2. Jauhar Alam, aged 27 years, S/o Shri Nabi Rasooi R/o Anant Husaain, W/C Nasirganj, Word No. 2, P.O. & P.S. Nasirganj, District Rohtas, Bihar, Pin Code – 821310. (Sr. No. 5 in O.A. No. 630/2019)
3. Aparajita Bera, aged 27 years D/o Shri Prakash Chandra Bera R/o Village Nandagajin, P.O. Bhogpur, District East Midnadur, West Bengal -721151. (Sr. No. 9 in O.A. No. 630/2019)
4. Dasaj Majhi aged 40 years S/o Sh. Bhima Majhi R/o Naya Dera, Jahir Tola, Post Office Assurchapal, District Sundergarh, State Odisha, - 769043. (Sr. No. 10 in O.A. No. 630/2019)
5. Abhinav Rakesh aged 29 years S/o Sh. Jatshankar Lal Das R/o Village Ghoghsar, Post Biraul, District Darbhanga, Bihar – 847203. (Sr. No. 11 in O.A. No. 630/2019)
6. Amrita PR Majumdar, aged 34 years D/o Late Debdas Majumdar R/o 797, Purba Sinthee Road, Madhugarh, P.O. Ghughudanga, P.S. Dum Dum, Kolkata- 700030. (Sr. No. 4 in O.A. No. 630/2019)

(All applicants are in Group B)

**....Petitioners**

(BY: Mr. Arun Takhi, Advocate)



## Versus

1. Shri Heera Lal Samriya, Secretary, Ministry of Labour and Employment, Shram Shakti Bhawan, Rafi Marg, New Delhi – 110001.
2. Dr. Amar Singh, Director General, Department of Labour Bureau, SCO 28-31, Sector 17-A, Chandigarh – 160017.
3. Shri Sunil Chaudhary, Deputy Director General (Scheme) Department of Labour, Bureau SCO 28-31, Sector 17-A, Chandigarh – 160017.
4. Shri B.N. Nanda Principal Advisor, Ministry of Labour and Employment, Shram Shakti Bhawan, Rafi Marg, New Delhi – 110001. (earlier sitting at Chandigarh)
5. Shri Kailash G. Sharma, Director (Admn.) Department of Labour Bureau, SCO 28-31, Sector 17-A, Chandigarh – 160017. (wrongly typed as Deputy Director in OA)

## ... .Respondents

(BY: Mr. Sanjay Goyal, Advocate)

## O R D E R(Oral)

### **Per: SURESH KUMAR MONGA, MEMBER (J):**

1. At the very outset, Mr. Sanjay Goyal, learned counsel representing the respondents stated that the order dated 19.12.2019 passed by this Tribunal in the Original Application has already been challenged before the Hon'ble High Court of Punjab and Haryana at Chandigarh in CWP NO. 22564/2020 and 22631/2020 and an interim stay has also been granted in the said Writ Petitions.
2. The fact, as stated by Mr. Sanjay Goyal, has not been disputed by Mr. Arun Takhi, learned counsel representing the petitioners.



3. In view of the above, the present Contempt Petition is disposed of, with liberty to the petitioners to get it revived in the eventuality of dismissal of the aforesaid Writ Petitions by the Hon'ble High Court.
4. Since the Contempt Petition itself has been disposed of, therefore, nothing survives in MAs 420/2020, 421/2020 and 1365/2020. Accordingly, these MAs are also disposed of having been rendered infructuous.
5. Rule of the Court is discharged.

**(RAKESH KUMAR GUPTA)**  
**MEMBER (A)**

**(SURESH KUMAR MONGA)**  
**Member (J)**

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